

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF MILITARY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO.653
TO BE ANSWERED ON 26th July, 2021

**ALTERNATE MEANS OF LIVELIHOOD TO FEMALE OFFICERS
LEAVING ARMY**

653 SHRI K. SOMAPRASAD:

Will the Minister of Defence be pleased to state:

- (a) number of female army officers who have left their positions in November, 2020 after the screening done by a Special Selection Board Number 5;
- (b) number of female army officers who were released without a pension out of this number;
- (c) number of years that these Army officers had spent serving the Army;
- (d) whether there are any Government schemes to offer alternative means of livelihood to officers leaving army;
- (e) whether any of these schemes are directly aimed at employing women and if so, details thereof; and
- (f) whether any help is being offered by the Army to these female officers, if so, details thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF DEFENCE
SHRI AJAY BHATT

(a) to (c): 29 Women Officers (WOs), who did not opt for Permanent Commission in the Special Selection Board No.5 have been released from service. Out of these 29 officers, three WO's were released without pension based on their own option/willingness as these officers had served between 10-14 years of service in the Army.

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(d) & (e): Some of the schemes run by Directorate General of Resettlement (DGR), inter-alia, include placement assistance through on-line registration at DGR. For example Security Agency Schemes, Ex-servicemen Coal loading and transportation scheme, Management of CNG stations, Allotment of Mother Dairy Milk Booth and Safal shops in NCR, Coal/Tipper Attachment Scheme for Widows and disabled soldiers, Retail outlet dealership (petrol/diesel), employment seminars and resettlement training.

(f) Age relaxation has been provided to Ex-Servicemen, including Female Officers for the appointment to all Central Civil Services & Posts upto the level of Assistant Commandant in all Para-Military Forces under Government of India. Adequate reservation has also been provided to Ex-Servicemen in various categories of posts. Women Officers, who have retired after 20 years of service, have also been granted Pensionary benefits.
